

DIVISION BENCH  
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/495(KB)2012

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SILVERSTONE CONSTRUCTION PVT LTD & ANR. VS EASTERN MANUFACTURING PVT LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. : For Petitioner  
Mr. Aritra Basu, Adv.  
Mr. Patita Paban Bishwal, Adv.

Mr. Sankarsan Sarkar, Adv. : For R1  
Mr. Aditya Kanodia, Adv.  
Ms. Suparna Sardar, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present. Ld. Counsel for R1 present.
2. Other respondents have been set *ex parte* vide order dated 18<sup>th</sup> of January, 2023.
3. Post this matter for final arguments on **21/5/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**